

## ACT No. XXVIII OF 1923.

[PASSED BY THE INDIAN LEGISLATURE.]

*(Received the assent of the Governor General on the  
25th July, 1923.)*

An Act to repeal the Acts which provide for the levy of a cess on indigo exported from British India.

WHEREAS it is expedient to repeal the Acts which provide for the levy of a cess on indigo exported from British India; It is hereby enacted as follows :—

1. (1) This Act may be called the Indigo Cess (Repealing) Act, 1923. Short title and commencement.

(2) It shall come into force on the first day of August, 1923.

III of 1918. 2. The Indigo Cess Act, 1918, and the Indigo Repeal.  
V of 1921. Cess (Amendment) Act, 1921, are hereby repealed.

[Price one anna.]